

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).599/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

Date : 28-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Venkat Narayan, Adv.
Ms. Tulika Mukherjee, AOR

For Respondent(s) :Mr. Mohd. Sarwar Khan, Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the appellant submits that he is newly appointed in this matter and seeks time to file the Vakalatnama. Time as prayed for is granted.
2. List after four weeks.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR